

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

**123.** C.P.(IB)-306(MB)/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Harkar Developers Private Limited  
V/s.  
Mr. Anand Bhamore

**Appearance**

For Applicant :

For Respondent :

SECTION 95(1) OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to heavy rain and disruption of trains, in the interest of parties,  
matter is adjourned to 19.09.2024

*Sd-*  
CHARANJEET SINGH GULATI  
Member (Technical)  
*---Arif---*

*Sd-*  
LAKSHMI GURUNG  
Member (Judicial)